

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 18th August, 2016

Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|------------------------------------|---|---|--|
| FOR ADMISSION | | | |
| 1. | Original Application No. 382/2016 (M.A. No. 717/2016) | Gulab Singh Bhandari & Anr. Vs. State of Uttarakhand & Ors. | Mr. Dushyant Mainali, Adv. for Applicants |
| 2. | Original Application No. 430/2016 | Subodh Parmar Vs. State of U.P. & Ors. | Mr. Dipesh Choudhary & Mr. Bhupendra Singh, Adv. for Applicant |
| AFTER NOTICE | | | |
| 3. | Original Application No. 255/2016 (M.A. No. 722/2016) | Amarjeet Singh Vs. State of Uttarakhand & Ors. | Mr. Aditya Singh, Adv. for Applicant |
| 4. | Original Application No. 407/2016 | M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board | Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for UPCCB |
| FOR COMPLETION OF PLEADINGS | | | |
| 5. | Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016) | Vinod Chopra Vs. State of Haryana & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 |
| FOR HEARING | | | |
| 6. | Original Application No.29 (T _{HC})/2014 (CRLMP No. 963/2012) | Om Prakash Vs State of Rajasthan & Ors. | Mr. Suresh Kumar, Adv. for Applicant Mr. Sunil Joshi, Adv. for R - 1 Mr. R.S. Mankad, Adv. for R – 2 & 3 Mr. Kamal Dave, Adv. for R – 4 to 6 Mr. Shiv Mangal Sharma, AAG with Mr. Ankit, Adv. for State of Rajasthan |
| 7. | Original Application No. 225/2014 (M.A. No. 816/2016 & M.A. No. 817/2016) | Biswarajan Paramguru & Ors. Vs. Union of India & Ors. | Mr. Rajesh Aggarwal, Adv. & Mr. Biswarajan Paramguru for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy, Adv. Mr. Rajkumar, Adv. for R - 7 |
| 8. | M.A.No.258/2015 in Original Application No. 10/2014 | Pavit Singh Vs. The State of NCT Of Delhi & Ors | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6 |

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| 9. | Original Application No. 377/2015 (M.A. No. 908/2015 & M.A. No. 818/2016) | Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr. | Mr. Aagney Sail, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Puja Kalra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for SDMC Ms. Tripta Sood, Adv. for Intervenor Mr. Balendu Shekhar, Adv. for SDMC Mr. Avneesh Arputham, Adv. |
| 10. | Original Application No. 204/2016 (M.A. No. 819/2016 & M.A. No. 820/2016) | Satpal & Ors. Vs. State of Haryana & Ors. | Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4, 5 & 7 |

Date : 18th August, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|----------------------|---|---|--|
| FOR ADMISSION | | | |
| 1. | Execution Application No. 23/2016 IN O.A. No. 36/2016 | Khilar Singh Tanwar Vs. Union of India & Anr. | Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant |

For orders, cause list and other information please visit our website: www.greentribunal.gov.in